

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

I/6

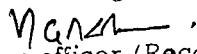
[C. APPLICATION NO. 251 OF 2002]

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>28-1-2003</u> Received Cates Asl 30/01/03 Pl copy on 3/2/03 [Signature]	Mr. B. Khan counsel for the Applicant. Mr. Kamal Dave counsel for respondent. learned counsel for the applicant is placing a copy of the order dated 21-9-2002 stating that the application has become instructous. Consequently, the application is dismissed as having become instructous.  A. P. NAGRATH Adv. Bench  (G. L. GUPTA) Vice Chairman Part II and III destroyed in my presence on 11.4.08 under the supervision of section officer () as per order dated 31.12.07  Section officer (Record)